

**F. No. J-11017/2/2019-Judicial (Part-4)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**

\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 30<sup>th</sup> December, 2019

**ORDER**

With reference to this Department's earlier Order No. J-11017/11/2015-Judl. (Part-1) dated 16.12.2016 regarding panel of 25 Central Government Standing Counsel for the High Court of Delhi, the President is pleased to **extend** the terms of all the counsel mentioned in above referred order dated 16.12.2016, **except one Shri Sanjeev Narula, Advocate** who had resigned from the said panel vide this Department's another Order No. J-11/2/2018-Judicial dated 29.10.2018, **beyond the date of expiry of their present terms i.e. 31.12.2019 until further orders or till a new panel in this regard is finalized by this Department.**

2. The engagement and professional fee of the aforesaid Central Government Standing Counsel will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi 110024
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. All the concerned CGSCs.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. The Cash (LA) Section for the payment of retainerhsip fee to the 24 CGSCs mentioned in above referred order dated 16.12.2016 (except Shri Sanjeev Narula, Advocate) beyond 31.12.2019 until further orders or till a new panel is finalized in this regard.
8. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
9. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Tel.011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)